Annexure-6

| Date of commencement of CIRP: September 24, 2024 List of creditors as on: May 06, 2025 | Name of Corporate Debtor: | OJAS TRADELEASE AND MALL MANAGEMENT PRIVATE LIMITED |
|---|-------------------------------|---|
| List of creditors as on: May 06, 2025 | Date of commencement of CIRP: | September 24, 2024 |
| | List of creditors as on: | May 06, 2025 |

List of Operational Creditor (Employees)

| | List of Operational Creditor (Employees) | | | | | | | | | | | | | |
|---------|---|------------------|--------------------------------|-------------------|---------------------------|--------------------|---------|----------------------------------|------------------------------|--|--|-----------------------------------|-------------------|--|
| | (Amount in INR) | | | | | | | | | | | | | |
| | | | Details of claim | | Details of Claim Admiteed | | | | A | | | | | |
| SI. no. | Name of Authorised Representative (if Any) | Name of Employee | Date of Receipt of Claim | Amount claimed | Amount Admitted | Nature of Claim | Whathar | Voting Share (%) in CoC | Amount of Contigent Claim | Amount of Mutual dues that may be set off | Amount of claim under verification | Amount of claim not admited | Remarks if Any | |
| 1 | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | NIL | |